

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.634/2014
New Delhi, this the 9th day of December, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

Shri Chander Shekhar Pathak,
S/o Shri S.K. Pathak,
Ex. Booking Clerk
Presently:
R/o 201, Bhagirathi Apartments
Sector-9, Rohini,
Delhi-110085. -Applicant

(By Advocate: Present None)

Versus

Union of India
Through

1. The General Manager,
Northern Railway,
Baroda House, New Delhi
2. The Divisional Railway Manager,
Northern Railway,
Ferozepur Division
Ferzepur Cantt.
3. The Sr. Divisional Commercial Manager
Northern Railway
Ferozepur Division, Ferozepur Cantt. - Respondents

(By Advocate: Mr.Shailendra Tiwary, Mr.A.K. Srivastava)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Today none appeared on behalf of the applicant. The applicant had not appeared on 09.04.2019 and 11.09.2019. Hence, this OA is dismissed in default for non-prosecution.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)

